

ITEM NO.801

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).81/2018

CHANDRA KANTA JAWAHAR LAL PUBLIC
CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

WITH

Civil Appeal No(s).79/2018

Date : 12-09-2024 These appeals were mentioned called today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Ms. Malini Poduval, AOR

For Respondent(s) Mr. Diggaj Pathak, AOR (mentioned by)

UPON being mentioned, the Court made the following
O R D E R

Post these matters on 13.02.2025.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR